No. 7988

## **Parliament Security Service**

## Entry regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of security of Hon'ble Members of Parliament in particular and PH Complex in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted in the Central Hall, Samvidhan Sadan.

Kind cooperation of Hon'ble Members is solicited.

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No. 7989

### **Parliament Security Service**

#### Restrictions on admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
- ii. C.P.W.D. staff working in the Sansad Bhawan whose presence is functionally required in connection with the discharge of their official duties.

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No. 7990

#### **Parliament Security Service**

# Ferry car services for Hon'ble Members

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles Hon'ble Members are requested, to please alight at Iron Gates and make use of ferry cars available at Iron Gate(s) No.1 and Talkatora Road-I & II. For departure also, ferry car will be available in front of Building Gate No.1 and Makar Dwar at Parliament House complex.

Kind cooperation of Hon'ble Members is solicited.

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